

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 25-06-2021 To 25-06-2021 For (All) Maincase & (All)

Pending : 3 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	CRM/691/2021	25-06-2021	PACHA MADAK @ SUKESHWAR MODAK AND ANR VS THE STATE OF WEST BENGAL	HILLOL SAHA PODDER
2	CRM/692/2021	25-06-2021	TAPASH SARKAR @ TAPAS SARKAR VS THE STATE OF WEST BENGAL	SUDIP GUHA
3	CRM/693/2021	25-06-2021	RAHUL MIA @ RAHUL MIAH AND ANR VS THE STATE OF WEST BENGAL	HILLOL SAHA PODDER

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